

**Outstanding amount against Escrow Account**

6117. SHRI N.S.V. CHITTHAN : Will the Minister of FINANCE be pleased to state :

- (a) the total outstanding amount against the Escrow Account with Russia as of current financial year;
- (b) whether many exporters are misusing this account on a large scale through over invoicing to get more export benefits from the Government;
- (c) if so, the details thereof; and
- (d) the steps are being taken to check this large scale misuse of this account by exporters ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) As on May 2, 1997 the balance in the Central Account of the Russian Bank for Foreign Economic Relations (BFEA) with Reserve Bank of India (RBI), Bombay, was Rupees 1,866 crores (Rupees One thousand, eight hundred and sixty six crores).

(b) and (c) Some instances of suspected misuse of the Escrow account have come to the notice of the Enforcement Directorate. A Show Cause Notice has been issued for the alleged violation of the provisions of the Foreign Exchange Regulation Act, 1973 to the extent of US \$ 45 lakhs.

(d) The Government keeps a strict vigil in this regard and actions as envisaged in the law are taken as and when any such case is detected.

**Rural Electrification**

6118 SHRI N. DENNIS :

SHRI S.D.N.R. WADIYAR :

DR. T. SUBBARAMI REDDY :

Will the PRIME MINISTER be pleased to state :

- (a) whether the Government propose to redefine the concept of rural electrification;
- (b) if so, the details thereof;
- (c) whether the new concept has been discussed with various political parties and State Governments;
- (d) if so, the details thereof;
- (e) the extent to which the new proposals are likely to be accepted by the State Governments; and
- (f) the measures being taken by the Government for the implementation of new proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (f) Yes,

Sir. As per the existing definition of village electrification, a village is deemed to be electrified if electricity is used within the revenue boundary of the village for any purpose whatsoever. It is proposed to widen the ambit of this definition so as to include the inhabited locality of the village. The State Electricity Boards/State Government have been consulted in the matter and this issue has also been discussed by various Parliamentary Committees attached to the Ministry of Power.

Since the proposed new definition of village electrification is to cover the inhabited locality of the villages, it will have the advantage of extending electricity to more households and is therefore, likely to be accepted by the State Governments.

**Land on Concessional Rates**

6119. SHRI AJAY CHAKRABORTY : Will the PRIME MINISTER be pleased to state :

- (a) whether the DDA allots lands to certain institutions on lease at concessional rates;
- (b) if so, the criteria, the terms and conditions of the lease agreements;
- (c) the names of the institutions which have allotted land with the area and location of land allotted so far in Delhi;
- (d) whether some of these allottees are found to have violated the terms and conditions of lease agreements; and
- (e) if so, the names of such allottees and the action being taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Yes, Sir. The allotment of land is made to the registered societies/institutions at concessional rates considering the recommendation of Govt. of India/Govt. of NCT of Delhi on institutional rates approved by the Ministry of Urban Affairs & Employment from time to time. The terms and conditions of the lease agreement are available in the perpetual lease-deed form.

(c) Approximately 1005 institutions have been allotted land in Delhi by DDA. The names of such institutions alongwith the area and the location of land allotted to them during the last 5 years are given in the attached statement-I.

(d) and (e) List of allottees/institutions who have violated the terms and conditions of lease agreement are given in attached statement-II. Action against those violating the terms of allotment is taken as per the conditions of the allotment letter and lease-deed.

**Statement-I**

*List of allotments made to Societies/Institutions for the period from 1-1-92 to 31-12-96 in the various parts of Delhi*

S. No.	Name of the Society/ Institution	Area allotted	Location
1	2	3	4
1.	Pallavi Arts.	1315.00 Sqm	Vasant Kunj,
2.	Association for Advancement and Rehabilitation of Handicapped.	1000.00 Sqm	Vasant Kunj, Sec. 13.
3.	Kiwani Club of New Delhi	1821.00 Sqm	Instl. Area.
4.	National Blind Youth Association.	400.00 Sqm	Mandawali
5.	Community Hall, Sarvapriya Vihar CBBS.	1175.60 Sqm	Sarpapriya Vihar CBS Ltd.
6.	Community hall, Janta CHBS Ltd.	0.414 Acre	Janta CHB Ltd.
7.	Institute of Social Sciences	803.00 Sqm	Vasant Kunj.
8.	Anand Lok CHBS Ltd.	620 Sqm	Anand Lok
9.	Kiwanis club	0.45 Acre	Artificial of South limb centre of IIT.
10.	Nangyal Institute for research on Ladakhi Art & culture.	1.32 Area	South of IIT.
11.	Seth Ugarsain Khilani Devi Charitable Trust.	1000 Sqm	Pitampura
12.	Rohtas CHBS Ltd.	611.53 Sqm	Rohit Kunj Pitampura
13.	Common Cause.	560 Sqm	Vasant Kunj.
14.	Lohia Karpoori Institute of Technology for change.	513 Sqm	Sarita Vihar
15.	Sondhi charitable Hospital Society.	1,162 Sqm	Mayur Vihar Ph. I.
16.	U.P Samaj CHB Society	401 Sqm.	Deepali Pitampura
17.	National Press India.	513 Sqm	Sarita Vihar
18.	Very Special Arts India.	560 Sqm	Vasant Kunj Sector-C.
19.	Great India Education Society.	925 Sqm	Paschim Vihar Janta CHBS.
20.	I.S.I.C.H.B. Society, Mank Vihar	969 Sqm	Mank Vihar
21.	Institute for Resource Management and Economic Development	0.06 Acre	Karkar Dooma Instl. Area.
22.	Escorts Heart Institute & research centre.	0.643 Acre	Sarai Juliana Okhla.
23.	Handicapped children's Parents association	1.25 Acre	Dwarika.
24.	Diabetic self care foundation.	427.50 Sqm	Sarita Vihar
25.	Jt. Forum Vasundhara Enclave CGHS & Institution.	1069.59 Sqm	Vasundhara Enclave CGHS.
26.	Aggarwal Prem Sabha.	500 Sqm	Jank Puri
27.	Forum of Financial writers for Institute of Economic.	700 Sqm	Sarita Vihar
28.	Saapna.	560 Sqm	Vasant Kunj.

1	2	3	4
29.	Plg. Commission C.H.B. Society.	841 Sqm	Yojna Vihar.
30.	Rashtriya shoshel parishad.	500.28 Sqm	Tuglaka Bad.
31.	Indian cancer Society	1.5 Acres	Rohini
32.	Nyingmapa Mahabudha Vihara	500 Sqm.	Dheerpur, Gandhi Vihar
33.	Jai Sharkar Memorial Centre.	427.50 Sqm	Sarita Vihar.
34.	Sant Nirankari Mandal.	10 Acre + 1000 Sqm.	Dheerpur.
35.	Munni Lal Mange Ram Charitable Trust	1 Hect.	Paschimpuri.
36.	Sh. Krishan Lila Samiti.	411 Sqm.	Janakpuri.
37.	A/o land to Manau Sewarth.	1 Hect.	Paschimpuri.
38.	A/o land to Bhartiya Yog Sansthan.	5000 Sqm.	Rohini
39.	National of labour NFLC.	575 Sqm.	Sarita Vihar
40.	The G.B. Pant Memorial Trust.	0.9 Acre	South of IIT.
41.	Indian Ex. Services League.	2000 Sqm.	Dwarka.
42.	A/o Land Mahila Dakshata Samiti.	400 Sqm.	Karker Dooma.
43.	Jai Shri Ram Sewa Sangh (R).	300 Sqm.	Pitampura
44.	Muskaan. Parents Association for the Welfare of children with mental handicapped.	4090 Sqm.	Vasant Kunj.
45.	Bhartiya Brahaman Charitable Trust.	2.38 Hect.	Pitampura.
46.	Children Med. Foundretion.	1.4 Hect.	Saket.
47.	A/o Land to Multan Seea Samiti.	1590 sqm.	Pitampura
48.	A/o Land for servants of the people society.	4000 Sqm.	Dwarka
49.	National heart Institute.	901.6 Sqm.	East of Kallash
50.	Human care Med. charitable Trust.	1 Hect.	Dwarka
51.	A/o Land to Asian Institute of Transport development.	2 Hect.	Dwarka
52.	Sh. Virender Nath Jamuna Dass Charitable Trust.	1 Hect.	Dwarka
53.	A/o Land Additional Land to New Friends Club.	583 Sqm.	New Friends Colony.
54.	A/o Land to Arpana Trust.	500 Sqm.	Vasant Vihar.
55.	A/o Land to Nor Narain Institute of culture.	1000 Sqm.	Tughlaka Bad
56.	Deep Yoga centre A/o Land	793 Sqm.	Vasant Kunj.
57.	Birla Academy A/o Land.	317 Sqm.	Vasant Kunj Ph.II
58.	Society for Employment and carrier counselling.	1000 Sqm.	Tughlaka Bad.
59.	A/o Land Devki Devi Foundation.	1.23 Hect.	Saket
60.	A/o Land to Shri Rama Vittale Shikshana sewa sakti.	1.5 Acre	Vasant Kunj.
61.	A/o Land to B.R. Dhawan Memorial Trust.	0.9 hect.	Dwarka.

1	2	3	4
62.	A/o Land to Dalmia foundation for medical Research.	676.71 Sqm.	Siri Fort.
63.	International centre for alternative dispute resolution.	3 Acre	Vasant Kunj
64.	Trilok Singh Bhandari charitable Trust.	669.60 Sqm	Shalimar Bagh.
65.	A/o Land to D.A.V. College man Trust Managing Society.	786.60 Sqm.	Wazirpur.
66.	Sanjay Club (Sansod Vihar CGHS)	1 Hect.	Dwarka.
67.	A/o Land to Riversid sports & Recreation club.	2000 Sqm.	Mayur Vihar Phase. I
68.	Deepalye Education Society.	900 Sqm.	Janakpuri
69.	A/o Land to Dr. Narain Dutt Shrimalt foundation Ch. Trust.	3 Hect.	Pitampura.
70.	A/o Land to Bharat Vikas Parishad.	900 Sqm.	Janakpuri.
71.	A/o Land to cross for cultural Communication.	427.50 Sqm.	Sarita Vihar.
72.	A/o Land to Tagore Acadamy.	908 Sqm.	Shalimar Bagh.
73.	A/o Land to Kedar nath Medical Charitable Trust.	570 Sqm.	Sarita Vihar.
74.	A/o Land to Niropi Charitable & Medical research Trust.	0.85 Hect.	Mandawali, Fazalpur.
75.	A/o Land to Prayas JAC Society.	1000 Sqm.	Tughlakabad.
76.	A/o Land to Ashirwad	350 Sqm.	Karkardooma.
77.	Welfare Home for Children	7000 Sqm.	Sarita Vihar.
78.	Ustad Mushtaq Alikhan for culture	1000 Sqm.	Sarita Vihar.
79.	The Gayathri Fine Arts	1000 Sqm.	Rohini
80.	The Fed. of Educational Publisher in India	420 Sqmtr.	Karkar Dooma
81.	A/o land to Arorbans Sabha	1200 Sqmtr.	Bodella
82.	A/o land to Indra Prastha Cancer Society & Research Centre.	1610 Sqmtr.	Rohini
83.	Shri Aggarsain Jan Sewa Sabha	700 Sqmtr.	Pitampura
84.	Centre for Culture Research	3.90 Hect.	
85.	DAV College Management Committee	4 acre	Narela
86.	Triveni Education Society	3 acre	Vikas Puri
87.	Glourious Education Society	1.5 acre	Rohini
88.	Delhi Sikh Gurudwara Management Committee	2 acre	Hargovind Encl.
89.	Bhagwan Mahabir Vidyapeeth	0.5 acre	Ashok Vihar
90.	DAV College Managing Committee	6069.66 Sqmt.	Ashok Vihar
91.	J.N. Education Society	14840 Sqmt.	Paschim Vihar
92.	Tamanna Edu. Society	1174.92 Sqmt.	Vasant Vihar
93.	Lord Biseshwar Edu. Society	4 acre	Dwarka
94.	All Saint Edu. Society	6170.16 Sqmt.	Paschim Vihar

1	2	3	4
95.	Sarvodaya Shiksha Sansthan	4 acre	Trans Yamuna Area
96.	Shahdara Angles Edu. Society	1.10 Hect.	Chilla Dhallu Pura.
97.	Palam Jain Edu. Society	4 acre	Dwarka
98.	Laxmi Edu. Society	1.15 Hect.	Karkardooma
99.	Child Edu. Society	4 acre	Pitam Pura
100.	Spring Field Edu. Society	790 Sqmtr.	Pitam Pura
101.	St. Marry Edu. Society	4 acre	Dwarka
102.	Rock Field Edu. Society	1000 Sqmtr.	Rohini
103.	St. Martin's Edu. Society	2.5 acre	Paschim Vihar
104.	Sanatan Dharam Adarsh Shiksha Sanstan.	860 Sqmtr.	Mayur Vihar
105.	Sunder Shiksha Sanstan	718 Sqmtr.	Yamuna Vihar
106.	Child Education Society	3.38 acre	Rohini
107.	B.R. Memorial Edu. Society	1000 Sqmtr.	Vikas Puri
108.	Mother India Edu. Society	1.56 acre	Kondli Gharoli TYA.
109.	St. Joseph Academy	795 Sqmtr.	Sarita Vihar
110.	Maharishi Dayanand Sarashwati Memorial Society.		Mandwali Fazalpur.
111.	S.O.S Children Village of India	560 Sqmtr.	Vasant Kunj
112.	Sri Aggarwal Dharamsala	4 acre	Pitam Pura
113.	Deepalaya Edu. society	2 acre	Govind Puri
114.	Vishwa Bharti Women's Welfare Soc	4 acre	Dwarka
115.	Lott Carry Baptist Mission of India	1.5 Hect.	Chilla Dhallupura
116.	Sardar Jagat Singh Chaddha Charitable Trust.	1028 Sqmtr.	Paschim Vihar
117.	Smarth Shiksha Samiti	0.5 acre	Meera Bagh
118.	Kerala Education Society	2.23 acre	Kondli Gharoli
119.	Bal Kishan Edu. Society	1800 Sqmtr.	Vasant Kunj
120.	Educational Society of Rani Bagh	2 acre	Dehati Coop. House Bldg. Soc. (N. Delhi)
121.	St. Tosier Edu. Society	2 acre	Shalimar Bagh
122.	Jesus Marry Josheph Society	1.5 acre	Paschim Vihar
123.	Shanta Gruz Edu. Society	900 Sqmtr.	Pitampura
124.	Kids Edu. Society	980 Sqmtr.	Sarita Vihar
125.	Vaish Aggarwal Edu. Society	-	Rohini
126.	Kaushalaya Devi Memorial Society	1.57 acre	Janak Puri
127.	Mayur Education Society	1.5 acre	Trans Yamuna Area
128.	Rohini Shiksha & Sanskrit Sansthan	800 Sqmtr.	Rohini
129.	Jyotirmay Bal Shiksha Sansthan	1.5 acre	Trans Yamuna Area
130.	The Baptist Edu. Society	0.37 Hect	Mandawali Fazalpur
131.	Suyash Edu. Society	800 Sqmtr.	Lawrence Rd.
132.	Laxmi Bai Foundation	-	-
133.	Manohar Memorial Edu. Society	-	Vasant Kunj
134.	Roop Nagar Edu. Society	800 Sqmtr.	Shalimar Bagh
135.	Mohit Educational Society	-	Rohini

1	2	3	4
136.	Gulshan Edu. Society	-	Pitam Pura
137.	Sarawati Edu. Society	-	Paschim Vihar
138.	Lakshpat Shiksha Samiti	0.4 Hect.	Trans Yamuna Area
139.	Mahashya Chunnilal Dharmath Trust	0.4 Hect.	Dwarka
140.	Goswani Vidyapeeth Society	0.4 Hect.	Rohini
141.	Kamal Edu. Society	1.43 acre	Vikas Puri
142.	Mount Abu Edu. Society	0.760 Hect.	Rohini
143.	Bal Sarbhomie Balshiksha Samiti	-	-
144.	Dilshad Garden Ayyappa Puja Samiti (Regd.)	399.876 Sq. mt.	Dilshad Garden
145.	Akhil Bhartiya Goswami Sat Sri Lal Sewak Samaj.	434 Sq. mt.	Paschimpuri
146.	Sri Satguru Kabir Mandir	400 Sq. mt.	Mandangir
147.	Jain Sabha Nirman Vihar	400 Sq. mt.	Nirman Vihar
148.	The Delhi Arthodex Dioscesan Council	400 Sq. mt.	Sec.-III, Rohini
149.	Shri Guru Singh Sabha (Regd.).	243 Sq. m.t.	Sec.-III, Rohini
150.	The Delhi Radhaswami Satsang Association (Regd.).	243 Sq. mt.	Kondli gharoli
151.	Gurudwara Shri Guru Singh Sabha	356 Sq. mt.	Jangpura Extn.
152.	Akhand Param Dham (Regd).	400 Sq. mt.	Dilshad Garden.
153.	Brahman Sabha, Keshopuram	375 Sq. mt.	Lawrence Road
154.	Jagid Welfare Society (Regd).	320 Sq. mt.	Yamuna Vihar.
155.	U.P. Samaj Coop. House Bldg. Society, Pitampura	401 Sq. mt.	Deopali, Pitampura
156.	Shri Sanatan Dharam Sabha Lok Vihar, Pitampura	445.3 Sq. mt.	Lok Vihar, Pitampura
157.	Shri Sidh Baba Balak Nath Mandir	400 Sq. mt.	Kingsway Camp
158.	Sh. Anand Pur Trust	405 Sq. mt.	Mandawali Fazilpur, C.G.H.S.
159.	Sh. Dharma Sashta Sewak Samajam	391 Sq. mt.	Sec.-VII, Rohini
160.	Jat Mitra Mandal	500 Sq. mt.	Lawrence Rd. Insd. tenement
161.	Sri Guru Singh Sabha	331. 15 Sq. mt	Sarita Vihar
162.	- do -	410 Sq. mt.	Vasant Kunj, Ph.
163.	- do -	400 Sq. mt.	Indira Puram
164.	Sant Samajam	400 Sq. mt.	Sect. IX, Rohini
165.	Sh. Ganesh Sewa Samajam	358 Sq. mt.	Mayur Vihar
166.	Shri Guru Singh Sabha (Regd).	417.52 Sq. mt.	Sect-III, Rohini
167.	Committee Masjid Wa-Madrassa	343 Sq. mt.	Sec-I, Rohini
168.	Indian Pantacostal Church of God Northern Region	400 Sq. mt.	Sec-8, Rohini
169.	Sadh Sangat Sainik Vihar, Pitampura	200 Sq. mt.	Sainik Vihar
170.	Prachim Santan Dharam Sainik Vihar	200 Sq. m.t.	- do -
171.	Arya Samaj Sainik Vihar	200 Sq. mt.	- do -
172.	The Delhi Marthoma Church Society	400 Sq. mt.	Mandawali Fazilpur
173.	Delhi Catholic Archdiocese	400 Sq. mt.	Garh Zharia Maria
174.	Ram Jee Ram Ram Satsang	411 Sq. mt.	C2A, Janakpuri

1	2	3	4
175.	Sant Sh. Nand Lai Shiksha Sadan	409 Sq. mt.	Rohini
176.	Maharini Dharam Samiti	400 Sq. mt.	Dalupura
177.	Delhi Rohini Pooja Samiti	271.40 Sq. mt.	Sect-VII, Rohini
178.	Divya Jyoti Jagriti Sansthan	530 Sq.mt.	Pitampura
179.	Arya Samaj Sarita Vihar	321.23 Sq. mt	Sarita Vihar
180.	Dilshad Garden Pooja Samiti	385 Sq. mt.	Dilshad Garden
181.	Sh. Anand Shakti Sanatan Dharam Sabha	418 Sq. mt.	Sakti Vihar Pitampura
182.	Rajdhani Enclave Shv Mandir	0.211 acre C.G.H.S.	Rajdhani Enclave
183.	Sri Adi Shankara Sewa Samagam	400 Sq. mt.	Mayur Vihar, Phase III
184.	Pujya Sindhi Panchayat Pitampura	290. 73 Sq. mt	Pitampura
185.	Arya Samaj Surajmal Vihar	450 Sq.mt.	Surajmal Vihar
186.	Sh. Ganesh Mandir Association	146 Sq. mt.	Dilshad Garden
187.	Paschim Vihar Bangali Association	400 Sq. mt.	Paschim Vihar
188.	Arya Samaj Mayur Vihar	397.50 Sq. mt	Mayur Vihar, Phase-II
189.	Sh. Vardhaman Sthanakwasi Jain Mahasangh Delhi Pradesh.	401 Sq. mt.	Pitampura.

## Statement-II

## List of Misusers

S.No.	Name of Institute	Location	Plot No.
1	2	3	4
1.	Institute of Socialist Education	Qutab Insttl. area	A-1
2.	Fertilizer Association of India	-do-	A-3
3.	All India Federation of Deaf	-do-	A-4
4.	Gurunanak Foundation	-do-	A-5
5.	Sanjeevani Society	-do-	A-6
6.	Vaitalik Cultural Association	-do-	A-8
7.	United School Organisation	-do-	A-13
8.	Nagri Prachami Sabha	-do-	A-16
9.	Indian Statistical Institute	-do-	B-1
10.	International Mangement Instt.	-do-	B-10, 30, 31
11.	Foundation for Organisation Research	-do-	B-18
12.	Family Planning Foundation	-do-	B-28
13.	Automobile Association of Upper India	-do-	C-8
14.	The Nritya Kasturba Cultural Society	Hauz Khas	
15.	Gurudwara Sri Guru Singh Sabha	Jamuna Vihar	C-9
16.	Sri Baba Gyan Chand Maharaj Bhujiwali Society	Shalimar Bagh Block	C & D
17.	Sri Bharoji Mandir Samiti	Prashad Ngr.	Plot No. 1
18.	Sri Guru Singh Sabha	Vivek Vihar	
19.	Bharati National School	CHBS Preet Vihar	
20.	Mata Jai Kaur Charitable Trust	Wazirpur Ph. III	

1	2	3	4
21.	Roop Nagar Public School	Shalimar Bagh	
22.	Anand Educational Society	Rohini	
23.	Sri Lakshmi Dass Sachdeva Memorial Educational Society	Pitampura	
24.	Rohini Education Society	Rohini Sector-7	
25.	Bharati Education Trust	CHBS Ministry of Health	

#### Nuclear Bomb by Pakistan

6120. SHRI SHIVAJI VITHALRAO KAMBLE :

SHRI MADHAVRAO SCINDIA :

SHRI G.A. CHARAN REDDY :

SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Pak has enough plutonium for 15 Nuclear Bombs" as reported in the Statesman dated March 20, 1997;

(b) if so, the reaction of the Government on such reports; and

(c) the steps proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): (a) Yes, Sir.

(b) and (c) Government is committed to taking all necessary steps to safeguard security and national interest in accordance with our threat perceptions.

[*Translation*]

#### Independent Atomic Energy Regulatory Board

6121. DR. RAMKRISHNA KUSMARIA :

SHRI ANAND RATNA MAURYA :

Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration to set up an independent Atomic Energy Regulatory Authority to ensure safe functioning of Atomic Power Projects;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) Atomic Energy Regulatory Board (AERB) has already been set up by the Government of India in terms of the Atomic Energy

Act, 1962, to carry out certain regulatory and safety functions envisaged under the Act. The constitution, powers and functions of the Board were notified by the Government on 15th November, 1983. The Atomic Energy Regulatory Board reports to the Atomic Energy Commission.

(b) and (c) Does not arise.

[*English*]

#### Outstanding Dues

6122. SHRI PRAMOD MAHAJAN : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 2787 regarding dues on March 12, 1997 and state :

(a) the reasons for which out of 7361 unauthorised occupants having outstanding dues Rs. 1278.00 lakh only Rs. 111.25 lakhs have so far been recovered from 457 such occupants;

(b) the present position of eviction and recovery of outstanding dues from the unauthorised occupants by when these are likely to be recovered and the action taken so far in this regard;

(c) the names of 159 persons who are still unauthorised by occupying Government accommodation and the details of outstanding dues against each of them; and

(d) the steps so far getting the Government accommodation vacated ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) In cases of unauthorised occupation, recovery proceedings under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act 1971, as amended from time to time, are initiated to recover the outstanding dues. In a large number of such cases where the unauthorised occupants have vacated the Government accommodation and outstanding dues are recoverable from them, their present addresses are either not known or available with the Directorate of Estates. Efforts are being made to ascertain the present addresses of these persons from their parent Departments, as well as from the Banks from where they are drawing the pensions.

(b) to (d) Information is being collected and will be